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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. A. Vidya
For M/s. King & Parkridge
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Counsel for Petitioner. 
2. R. PAWAN KUMAR DHANUKA
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Counsel for Respondent 

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that in view of the settlement arrived at between the parties a balance of Rs.2.5 lakhs is to be paid to the petitioner as per the schedule of payment. Counsel for petitioner sought time for seeking instructions from the client. Time enlarged at request. Put up on 18.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)